

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No 122 of 2011

Dated:1st February, 2012

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

Punjab State Power Corporation Ltd. Appellant (s)

Versus

P.S.E.R.C. ... Respondent (s)

Counsel for the Appellant (s): Mr. Anand K. Ganesan
Ms. Swapna Sheshadri
Ms. Sneha Venkataramani

Counsel for the Respondent(s): Mr. Sakesh Kumar

ORDER

Post the matter for hearing on **21.02.2012** at 2.30 p.m.

**(Justice P.S. Datta)
Judicial Member**

**(Rakesh Nath)
Technical Member**

ss/rkt

